

HIGH COURT FOR THE STATE OF TELANGANA

TENDER NOTIFICATION

ROC.No. 1242/2026-CPS

Sealed quotations are invited for Supply of **Compatible Toner Cartridges with chip** for HP Laserjet Monochrome Printers (Model No.M208DW) **under RATE CONTRACT** for a period of one year for the use of High Court for State of Telangana.

(Details of Models of Toner Cartridge)

Sl. No.	Description of the Toner Cartridge	Annual Requirement
1.	Compatible Toner Cartridges with chip (Model No.H-W137A)	500 Nos. (approximately)

TERMS AND CONDITIONS

1. Rate Contract so entered will be valid for a period of one year from the date of issue of the Work Order, for supply of Compatible Toner cartridges with chip.
2. Bidder should have minimum three years of experience in supply of compatible toner cartridges to large private organisations and/or Departments/Ministries of the Government of India/PSUs(copies of two Work Orders received from the Private Organisations/ Govt /PSUs Depts during each of the last three years (2022-23, 2023-24 & 2024-25) should be enclosed).
3. Bidders should enclose copies of registration of their Firms, certificates in respect of V.A.T., PAN and Service Tax.
4. Bidder should not have been blacklisted by any Departments/ Ministries of the Govt. of India /State Govt./PSUs.
5. The L1 bidder will be decided on the rates quoted for Toner Cartridges (There shall be no enhancement in the rate quoted for a period of one year)
6. Price indicated shall be inclusive of all taxes applicable and is final, without any escalation of price during Rate Contract period.
7. The yield of the each Compatible Toner Cartridge (with chip) shall be mentioned in the quotation.

8. A formal Agreement with terms & conditions will be signed at the time of awarding work order. The toners shall be delivered in the High Court for the State of Telangana within three days from the date of order.
9. Payment Amounts will be credited on monthly basis to the Bank Account of the successful bidder within 25 days after receiving Bills in triplicate.
10. The successful bidder will have to furnish unconditional Bank Guarantee (10% of the Work Order) to the High Court for the State of Telangana valid for a period of one year within 10 working days after issuing work order, towards prompt and quality of aforesaid Toner Cartridges, and satisfactory service of the successful bidder.
11. During Rate Contract Period, if refilled/refurbished Toner Cartridges are found, instead of sealed original ones the High Court reserves the right to cancel the Rate Contract without assigning any reason and also reserves the right to award Rate Contract to next eligible successive bidder.
12. The Registrar (I.T.)(H.C) may at his discretion ask the bidder for clarification of their bids including price.
13. The Registrar (I.T)(H.C), High Court for State of Telangana reserves the right to accept or reject the offers without assigning any reasons.

Tender submitting address:

To,
The Registrar (I.T)(H.C),
6th Floor, Administrative Building,
High Court for the State of Telangana,
Near City College, Hyderabad-500066.

Note: Please superscribe Firm Address with cell phone number and contact person details on the sealed cover.

The intending bidders shall submit their sealed quotations to the undersigned on or before **30-09-2026 (Wednesday)** during the office hours. The High Court is not responsible for postal delays.

HYDERABAD,
Date: 21-09-2026


REGISTRAR (PROTOCOL)
I/c. REGISTRAR (I.T.) (HC)